

IN THE HIGH COURT OF JUDICIATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 790 OF 2002.

In the matter of the Companies Act, 1956;

-AND-

In the matter of Sections 433, 434 and 439 thereof;

-AND-

In the matter of **M/s.Sarvodaya Laboratories Limited.**, a Public Co., incorporated under the provisions of the Companies Act, 1956 having its Regd.Office at 32/B, Sidhpura Industrial Estate, S.V.Road, Goregaon (E), Mumbai – 400 062.

..Respondent- Company.

VINOD MURARKA of Mumbai,)
Indian Inhabitant carrying on business in the firm name and)
style of M/s.Allied Distributors, at 718, Cotton Exchange Building,))
Kalbadevi Road, Mumbai – 400 002, as the Sole Proprietor)
thereof.) .. Petitioners.

NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM AS A LIQUIDATOR

To,

The Official Liquidator,
High Court,
Bombay.

Order pronounced on 29th day of June 2010, by the Hon'ble Company Judge Shri S.J.Vazifdar for the appointment of the Official Liquidator as Liquidator of the undermentioned Company :-

...2/-

NAME OF THE COMPANY : M/S.SARVODAYA LABORATORIES LTD.

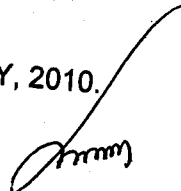
REGISTERED OFFICE AT : 32/B, Sidhpura Industrial Estate,
S.V.Road, Goregaon (East),
Mumbai - 400 062.

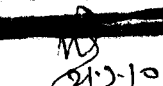
PETITIONER'S ADVOCATE : M/s.Khaitan & Jaykar

DATE OF THE PRESENTATION : 14th June 2002.
OF THE PETITION.

Copies of the Minutes of the Order passed in Company Petition
No.790 of 2002 and Petition alongwith Affidavit-in-support, are enclosed.

DATED THIS 19th DAY OF JULY, 2010.


For Registrar (O.S.)/
Prothonotary & Senior Master


SEALER

DATED THIS -----DAY OF JULY, 2010

NOTE :- It will be the duty of the persons as are liable to make out
or to concur in making out a statement of affairs under Section 454
to attend on the Official Liquidator at such time and place as he may
appoint and to give him all information he may require.

CC To :-

- 1) The Registrar of Companies,
Ministry of Corporate Affairs,
100, Everest Building, Marine Lines
Mumbai - 400 020.

IN THE HIGH COURT OF JUDICIATURE

AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 790 OF 2002.

Vinod Murarka. .. Petitioner.

-Versus-

M/s. Sarodaya Laboratories
Ltd. ... Respondents.

NOTIFICATION

DATED THIS 13th DAY OF JULY, 2010.

COMPANY REGISTRAR,
HIGH COURT, ORIGINAL SIDE,
BOMBAY.